

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.309/1996

Wednesday this the 17th day of April, 1996.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

C.R.Sureshkumar,
Aswathy Bhavan(Jayavilasom),
Panayancherry,
Anchal.

..Applicant

(By Advocate M/s. Sarah Sally and Sally Thomas Chacko)

vs.

1. Sub Divisional Inspector of Post Offices,
Punalur Sub Division, Punalur-691 305.

2. The Town Employment Officer,
Employment Exchange, Punalur.

..Respondents

(Mr.T.R.Ramachandran Nair, ACGSC(for R1))

The application having been heard on 17.4.1996, the Tribunal on the same day delivered the following:

ORDER

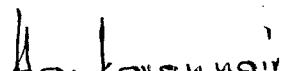
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Learned counsel for applicant seeks leave to withdraw the application with freedom to file a comprehensive application. Reserving freedom to do so, leave is granted and the application is dismissed as withdrawn. No costs.

Dated the 17th April, 1996.


P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)

VICE CHAIRMAN